

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7778 OF 2011
BEFORE THE REGISTRAR SUNIL THOMAS

COMMR.OF I.T KOLHAPUR

Appellant (s)

VERSUS

SHRI WARANA SAHAKARI DUDH UTP.PR.SANG LD

Respondent(s)

Date: 30/09/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr. Shravan Kumar Sharma,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld. counsel for the appellant granted two week time as
a last chance for furnishing spare copy of the pleadings
for forwarding to the High Court.

List the matter on 20.10.2011.

(SUNIL THOMAS)
Registrar